

C. A. T. Bench, JAIPUR

Date of Order	Orders
8/12/94 Clear sent to 23/11/94 Not in 23/11/94 14-12-94 12/12/94 14/12/94	13. This Petition, counsel for the applicant, Mr. S. A. H. Zaidi, counsel for the Law Officer, (note), departmental representative on behalf of the respondents. Mr. Zaidi submits that the order dated 8.11.94 has been cancelled with order dated 24.11.94. In the light of the submissions made, the OA becomes infructuous at this stage. In case the submission made by the Law Officer is not found to be correct, necessary action will be taken and the applicant will be at liberty to file a fresh petition. The OA stands disposed of. (Sd/-) (Sd/- Mehta) V.C. Central Administrative Tribunal Jaipur Bench, JAIPUR Certified that No further action is Required to be Taken as the Case is Fit For Consignment To Record. Dealing / Record Section Officer (Signature)